

Annexure - 3

Karanja Terminal & Logistics Private Limited
Date of commencement of CIRP: 17 November 2025
List of Creditors as on: 21 March 2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount IN INR)

Sl. No.	Name of Creditor	Identification Number	Details of Claims Received		Details of Claims Admitted						Amount of Contingent Claims	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks (If any)
			Date of Receipt	Amount Claimed	Amount Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?	% of voting share in CoC					
1	Prudent ARC Limited (Acting in its capacity as Trustee of Prudent Trust 132-26)*		02-Dec-25	6,24,23,66,776	6,24,23,66,776	Secured	6,24,23,66,776	6,24,23,66,776	No	99.80%	-	-	-	-	Details of Security - Refer Note 1
2	Canara Bank		10-Dec-25	1,25,00,000	1,25,00,000	Secured	1,25,00,000		No	0.20%	-	-	-	-	Details of Security - Refer Note 2
	Total			6,25,48,66,776	6,25,48,66,776		6,25,48,66,776	6,24,23,66,776		100.00%	-	-	-	-	

Details of security interest:

Note 1:

All the current assets, movable assets, account assets, receivable assets, intangible assets and uncalled capital have been hypothecated as and by way of first charge in favor of the security trustee for the benefit of the Secured Parties. The transaction assets have been assigned by way of first charge and the General Assets have been charged by way of a floating charge in favor of the security trustee. The immovable assets of the Company hold first charge by way of registered mortgage.

Note 2:

The claim pertains to the Bank Guarantee issued towards Customs, which is secured by fixed deposits maintained with Canara Bank.